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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI

C.P.No.280/2003 IN  
O.A.NO.2233/2000

Monday, this 27th day of October, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman  
Hon'ble Shri S.A.Singh, Member (A)

Mrs.Urmil Sharma,  
133, Sector 12,  
R.K.Puram,  
New Delhi.

..Petitioner

(By Advocate: Shri C.Hari Shanker)

Versus

Mr.N.N.Khanna,  
Secretary,  
Ministry of Urban Affairs & Employment,  
Nirman Bhawan,  
New Delhi-110011.

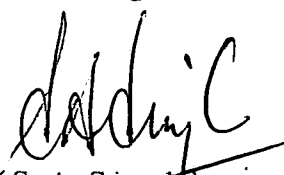
..Respondent

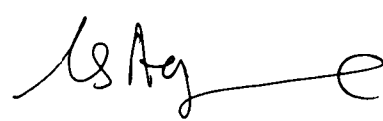
(By Advocate: Shri Sanjay Aggarwal)

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

Learned counsel for the applicant states that respondents have complied with the directions of this Tribunal. Keeping in view the said statement, the rule is discharged.

  
(S.A.Singh)  
Member(A)

  
(V.S.Aggarwal)  
Chairman

/kdr/